

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.2661/2015

Friday, this the 22<sup>nd</sup> day of November 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Shri V K Madhukar, IRSE  
s/o late Shri Mithai Lal  
aged 57 years  
posted as Chief Engineer (TP)  
N F Railway, Maligaon  
Guwahati  
Res 9 D, Railway Officers' Flats  
Sarojini Nagar, New Delhi – 110 023

..Applicant  
(Mr. P S Nerwal, Advocate)

Versus

1. Union of India through Secretary  
Ministry of Railways (Railway Board)  
Rail Bhawan, Raisina Road, New Delhi – 110 001
2. Sh. R K Gupta, Ex Managing Director  
Dedicated Freight Corridor Corporation of India Ltd  
New Delhi

Present address: Flat No.C-11, Amba Group Housing  
Society Limited, Plot No.5  
Sector 10, Dwarka, New Delhi 110 075

3. General Manager  
North East Railway  
Gorakhpur UP 273012
4. General Manager  
Rail Coach Factory  
Lalganj, Rae Bareilly (UP) 229202

5. Managing Director  
Dedicated Freight Corridor Corporation of India Ltd  
5<sup>th</sup> Floor Pragati Maidan Metro Station Building  
New Delhi

..Respondents  
(Ms. Geetanjali Mohan, Advocate)

**O R D E R (ORAL)****Justice L. Narasimha Reddy:**

This O.A. is filed with a prayer to direct the respondents to extend the non-functional HAG scale to the applicant. Across the Bar, it is stated by learned counsel for applicant and learned counsel for respondents that the applicant has since been promoted to the said position on 21.07.2017 and that he has retired from service on 31.01.2018. In this view of the matter, nothing remains to be decided in the O.A.

2. The O.A. is closed. If the applicant has any further grievance, it shall be open to him to pursue the remedy in accordance with law.

There shall be no order as to costs.

**( Pradeep Kumar )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**November 22, 2018**  
**/sunil/**